

**Marine Engineering Training Institute
in Cochin**

3821. SHRI RAMESH CHENNITHALA:
Will the Minister of SURFACE TRANSPORT
be pleased to state:

(a) whether there is any proposal for
starting a Marine Engineering Training
Institute in Cochin; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE
MINISTRY OF SURFACE TRANSPORT
(SHRI JAGDISH TYTLER): (a) No, Sir.

(b) Does not arise.

Battleships Of Indian Navy

3822. SHRI SHANKERSINH
VAGHELA :
SHRI ATAL BIHARI
VAJPAYEE:

Will the Minister of DEFENCE be
pleased to state :

(a) the year in which the last major
battleship joined the Indian Navy and its
name;

(b) the year in which the next major
vessel is expected to be ready for the Navy;

(c) the number of existing frigates likely
to be withdrawn from active service by the
turn of the century;

(d) the details of proposed replacements
of battleships/frigates from shipyards in the
country and the time schedule in this regard;

(e) whether the Government propose
to acquire ships from foreign shipyards to
meet the shortages;

(f) if so, the details thereof ; and

(g) if not, the alternatives likely to be
adopted ?

THE MINISTER OF DEFENCE (SHRI
SHARAD PAWAR): (a) The Frigate, INS
Gomati, in 1988.

(b) In 1995-96, other things being equal.

(c) to (g). The force levels of the Indian
Navy are being developed in accordance
with a Long Term Perspective Plan and the
5 year Naval Plans, which take into account
the geopolitical environment in the region
and the proposed role of the Indian Navy
therein as well as the availability of funds.
The force level requirements of the Indian
Navy are met through both acquisitions from
abroad and indigenous construction. Further
details cannot be disclosed in the interest of
national security.

[Translation]

Schemes for Welfare of Weavers

3823. SHRI MUMTAJ ANSARI: Will the
Minister of TEXTILES state;

(a) whether the Government have
launched any new schemes for the welfare
of weavers particularly in Bihar ; and

(b) if so, the details thereof and the
number of weavers likely to be benefitted
there -from ?

THE MINISTER OF STATE OF THE
MINISTRY OF TEXTILES (SHRI ASHOK
GEHLOT): (a) and (b) During the current
year two new schemes for the welfare of
weavers have been notified viz. scheme for
Integrated Handloom village development
and scheme for Marin Money for Destitute
weavers. Releases to state governments
including the state of Bihar would be on the

basis of proposals submitted by the state for availing of assistance under these two schemes. No state-specific scheme for the welfare of weavers of Bihar has been notified.

Under the scheme for Integrated Handloom village Development, 24 villages having approximately 100 weavers households each would be taken up each year. The villagers will be spread throughout the country and will be chosen so as to encompass several traditional, ethnic and sometimes languishing weaving crafts. The project would take care of several areas like supply of raw-materials, training of weavers, marketing support, supply of equipment, up-gradation of technology, housing, community development and upgradation of managerial skills. The scheme for Margin Money for Destitute Weavers aims at (a) covering weavers who are in destitution by providing capital support (b) to sustain capital support through organisation backup and (c) to provide for skill upgradation wherever low income level is identifiable with low weavers from themselves into cooperatives for which each cooperative society shall be provided with margin money @ Rs. 2000/- per destitute weaver subject to a maximum of Rs. 1 lakh per society.

[English]

By pass at Kollam in Kerala

3824. SHRI KODIKKUNNIL SURESH: Will the Minister of SURFACE MINISTER be pleased to state:

(a) whether the Government propose to construct a by pass on National Highway No.47 at Kollam in Kerala;

(b) if so, the details thereof and amount allocated therefor; and

(c) the time by which the work is likely to be started?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (c). Yes, Sir. Kollam bypass, length 13.141 kms, is proposed to be taken up in four phases at a rough cost of sanctioned in October, 1986 and June, 1989 for Rs. 139.04 lakhs and Rs. 95.57 lakhs respectively. Land acquisition for phases III & IV is included in Annual Programme 1991-92 completed. There is a provision of Rs. 200.00 lakhs in Annual Plan 1991-92 for phase-I construction. Some clarifications have been asked from the State PWD on the project estimate of Phase-I. construction work can start after estimate is sanctioned and work awarded. Land acquisition for Phase-II is in different stages of progress.

Export of opium

3825. SHRI P.M. SAYEED: Will the Minister of FINANCE be pleased to state:

(a) the countries which import opium from India;

(b) whether some major importers of Indian opium have shown concern about leakage of opium in the shape of unauthorised cultivation in certain Indian States and illicit conversion of opium into heroin; and

(c) if so, the details thereof and the adverse effect it is likely to have on export of opium?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) to (c). Opium from India is exported mainly to USA, UK, Japan, France and USSR.

No individual importer of Indian opium has expressed concern about leakage of